factories in the State and the State Government are themselve₃ arranging the lifting of sugar from the factories.

(e) and (f) In view of restricted availability of levy sugar, it is not possible for the present to consider any increase i_n the existing Statewise monthly levy sugar quotas or to revise the norms for the allocation of these quotas.

Grant to U.P. Khadi and Village Industries Board

- 892. SHRI KRISHNA NAND JOSHI: Will the Minister of RURAL RECONSTRUCTION be pleased to state:
- (a) whether Khadi Gramodyog Commission has recently sanctioned any loan/grants to Uttar Pradesh Khadi and Village Industries Board; and
- (b) if so, what are the details in this regard and the details of the projects proposed to be financed therewith?

THE MINISTER, OF STATE IN THE MINISTRY OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI BALESHWAR RAM): (a) and (b) The Khadi and Village Industries Commission had agreed to provide Rs. 59.60 lakhs a_s grant and Rs. 506.93 lakhs as loan to the U.P. State Khadi and Village Industries Board during the year 1980-81. Against these provisions the Commission has released Rs. 18.41 lakhs as grant and Rs. 159.83 lakhs as loan to the State KVI Board. These funds are to be utilised for woollen blankets, gur and khandsari, village oil, handmade paper and x'illage leather.

Adult Education Centres

- 893. PROF. RAMLAL PARIKH: Will the Minister of EDUCATION be pleased to state:
- (a) what is the amount spent on running of adult education centres to the country during the last five years, year-wise and State-wise;

- (b) what is the amount actually
 •spent separately through Government

 agencies, voluntary agencies, and local bodies
 out of the total amount spent during the last
 five years, year-wise and State-wise;
 - (c) what is the number of Government agencies, voluntary agencies, local bodies who were given grants during the same period year-wise and State-wise;
 - (d) what is the number of written complaints regarding abuse of grants received during the same period State-wise, categorywise and year-wise; and
 - (e) in what manner such complaints were investigated and what is the outcome of each such investigation?

THE MINISTER OF EDUCATION AND SOCIAL WELFARE (SHRI S. B. CHAVAN): (a) to (e) The information is being collected and will be laid on the Table of the Sabha.

Function of Narmada Control Board

- 894. PROF. RAMLAL PARIKH: Will the Minister of IRRIGATION be pleased to state:
- (a) whether Narmada Control Board, held any meeting after its constitution; if so, what are the details in this regard;
- (b) what agenda was transacted in each of the meetings and the decisions taken on each item of agenda;
- (c) what are the names and designations of the Members of the Board;
- (d) whether it is also a fact that the Board is not functioning speedily due to lack of adequate secretarial staff and financial support for its effective and prompt working;
- (e) if so, what are the reasons therefor; and
- (f) if not, what are the details of financial and secretarial assistance provided to it during 1980 and what provision have been made for 1981-82?